

Officer) Rules, 1952. [Placed in the Library. See No. S-2/ 53.]

(ii) The Delhi Road Transport Authority (Service of Notices and Orders) Rules, 1952. [Placed in the Library. See No. S-3/53.]

(iii) The Delhi Road Transport Authority (Valuation of Assets) Rules, 1952. [Placed in the Library. See No. S-4/ 53.]

REPORT OF THE FINANCE COMMISSION

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): Sir, I beg to lay on the Table a copy of the Report of the Finance Commission together with an Explanatory Memorandum as to the action taken on the recommendations of the Commission, as required under article 281 of the Constitution. [Placed in the Library. See No. IV.0.9(449).]

AGREEMENTS BETWEEN RESERVE BANK OF INDIA AND THE RAJPRAMUKH OF MYSORE

I also beg to lay on the Table a copy of each of the Principal and Supplemental Agreements executed under section 21A(1) of the Reserve Bank of India Act, 1934, on the 24th December 1952, between the Rajpramukh of Mysore on the one hand and the Reserve Bank of India on the other, as required under section 21A(2) of the Act. [Placed in the Library. See No. IV.0.3(38).]

THE LIVE-STOCK IMPORTATION (AMENDMENT) BILL, 1953

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): Sir, I beg to move for leave to introduce a Bill further to amend the Live-stock Importation Act, 1898.

'MR. CHAIRMAN: The question is: "That leave be granted to introduce a Bill further to amend the Livestock Importation Act, 1898."

The motion was adopted.

DR. P. S. DESHMUKH: Sir, I introduce the Bill.

MR. CHAIRMAN: We pass on now to the discussion on the President's Address.

SHRI B. C. GHOSE (West Bengal): Sir, before we pass on to that discussion, may I ask the Government, through you, information on one point. We understand that lots of Bills are coming up before this Session and it will help us if we know beforehand what are the Bills that will be taken up so that we can prepare ourselves in regard to those Bills. It will also conduce to the better working of this House-

MR. CHAIRMAN: A statement will be circulated to Members very soon.

MOTION OF THANKS ON PRESIDENT'S ADDRESS

SHRI RAMA RAO (Madras): Mr. Chairman, I beg to move:

That an Address be presented to the President in the following terms:

"That the Members of the Council of States assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both the Houses of Parliament assembled together on the 11th February 1953."

Sir, the Address of the President is doubly important to us. It is the Address not only of the Head of the State, but also of a singularly distinguished Congressman who was one of the foremost captains of our liberation struggle. As one who is in the apostolic succession of Mahatma Gandhi, it is but appropriate that when the policy of applying peaceful methods to national and international problems is being pursued by us, a man who is such a distinguished disciple of Mahatma Gandhi should be the Head of the State.